

C. A. T. Bench, JAIPUR

Date of Order	Orders
16/12/23 Recd J. K. K. B 23/2	Mr. Manoj Bhadori - Counsel for petitioners Mr. J. K. K. - Counsel for respondents Heard, the learned Counsel for the parties. The mistake pointed out may be corrected. Instead ^{Instead} of the word 'expired', word 'settled' may be read in the Judgment in T.A. No. 2003/86 Decided on 18/5/93. The M.P. stamps are used of accordingly - <i>[Signature]</i> (B.B. Bhadori) Advocate <i>[Signature]</i> (D. L. K.) U.C. Gr. 27 & for 16/12/23 Bhadori vide no. 9270 22-12-23 dated <i>[Signature]</i> 27-12-93